

GOVERNMENT OF INDIA
MINISTRY OF EXTERNAL AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO-2646
ANSWERED ON- 04/08/2022

INDIAN STUDENTS IN FOREIGN PRISONS

2646. SHRI A.K.P. CHINRAJ

Will the Minister of EXTERNAL AFFAIRS be pleased to state :-

(a) the number of students from India who have been apprehended and lodged in foreign prisons, country-wise along with charges framed against them; and

(b) the number of Indian citizens other than students apprehended and lodged in prison in foreign countries along with the charges framed against them?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS

(SHRI V. MURALEEDHARAN)

(a & b) As per the information available with the Ministry, the number of Indian prisoners, including undertrials, in foreign prisons at present is 8330. This includes 24 students from India who have been charged with various offences like theft, assault, wire fraud and indecent behaviour etc. However, due to strong privacy laws prevailing in many countries, the local authorities do not share information on prisoners unless the person concerned consents to the disclosure of such information. Even countries which share information do not generally provide detailed information about the foreign nationals imprisoned.
